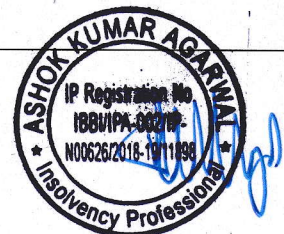


FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF DIVINE SUPER SPECIALITY HOSPITAL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	DIVINE SUPER SPECIALITY HOSPITAL PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	19.07.2021
3.	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Ranchi
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U85100JH2021PTC016823
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office : F No. D 314 Block (A) Lake View Mansion, Tunki Tola Kokar, Ranchi, Jharkhand, Pin- 834001, India. (as per MCA's Records).
6.	Insolvency Commencement Date in respect of Corporate Debtor	21.04.2026 (Order received from NCLT Registry by Email dated 22.04.2026 at 11.22 p.m.)
7.	Estimated Date of Closure of Insolvency Resolution Process	18.10.2026 (180 th day from the Insolvency Commencement Date i.e. 21.04.2026)
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Ashok Kumar Agarwal Registration No. : IBBI/IPA-002/IP- N00626/2018-2019/11898 AFA Valid upto : 30.06.2027
9.	Address and E-mail of the Interim Resolution Professional, as Registered with the Board	Residential Address : Ashwini-D/4, Neelachal Abasan Co-operative Society Limited, 98 Rajdanga Gold Park, Kasba, E.K.T., Kolkata, West Bengal, Pin – 700107. Email : ashok.agarwal@singhiipsolutions.com
10.	Address and E-mail to be used for Correspondence with the Interim Resolution Professional	Correspondence Address : C/o. Singhi IP Solutions Private Limited, Raja Chambers, 1 st Floor, 4 Kiran Shankar Roy Road, Kolkata – 700001. Email : cirp.divinehospital@gmail.com Mobile No.: 9831060452
11.	Last date for Submission of Claims	06.05.2026
12.	Classes of Creditors, if any, under Clause (b) of Sub-Section (6A) of Section 21, ascertained by the Interim Resolution Professional	No Classes identified as yet
13.	Names of Insolvency Professionals identified to act as Authorized Representative of Creditors in a Class (Three Names for each Class)	Not identified as yet
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Not identified as yet



Notice is hereby given that the National Company Law Tribunal has ordered the Commencement of a Corporate Insolvency Resolution Process of Divine Super Specialty Hospital Private Limited on 21.04.2026.

The Creditors of Divine Super Specialty Hospital Private Limited are hereby called upon to submit their Claims with Proof **on or before 06.05.2026** to the Interim Resolution Professional **at the Address mentioned against Entry No. 10.**

The Financial Creditors shall submit their Claims with Proof by electronic means only. All other Creditors may submit the Claims with Proof in person, by post or by electronic means.

Submission of false or misleading Proofs of Claim shall attract Penalties.



Date : 23.04.2026
Place : Kolkata

Ashok Kumar Agarwal
IRP appointed for CIRP of Divine Super Specialty Hospital Private Limited
Registration No. : IBBI/1PA-002/IP-N00626/2018-2019/11898

premises of Pushpinder Singh, Rajat Dahra, Dileep Kumar Raghav, Vikas Kaushik Sanat Realtors, Sunny Garg, Kapil Kumar, which resulted in seizure of incriminating evidence, it said.

umaroh' ng cases

bers to share details .

EASTERN RAILWAY

Open Tender Notice No. 06-SDSTE-ASN-2026-27, dtd. 22.04.26.

E-tenders are invited by the Sr. Divisional Signal & Telecom Engineer, Eastern Railway, Asansol, Station Road, Asansol, Pin-713301 for the following work : **Name of Work/Location** : Asansol Division - Telecom related work in connection with (i) New Halt station at Sarwadham in between Mohanpur-Hansdiha section over Asansol Division, (ii) New Halt station at Trikut Parvat in between Deoghar-Mohanpur-Hansdiha section over Asansol Division, (iii) New Halt station at Sijuwa in between Krishna Ballabh Sahay Halt station and Maheshmunda station in MDP-GRD section, (iv) New Halt station at Maheshmara between Deoghar-Mohanpur section over Asansol Division. **Tender Value:** Rs. 72,40,425.45. **Earnest Money:** Rs. 1,44,800/-.

Completion period of the work : 18 months from the date of issue of LOA. **Date & time of closing of tender:** 14.05.2026 at 14.00 hrs. **Website particulars:** <http://www.ireps.gov.in> (ASN-35/2026-27)

Tender is also available at Website www.eprailways.gov.in & www.ireps.gov.in

Follow us at:  Eastern Railway
Eastern Railway Headquarter

IP Registration No. N00626/2018-19/11898
Insolvency Professional

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
DIVINE SUPER SPECIALITY HOSPITAL PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Debtor	DIVINE SUPER SPECIALITY HOSPITAL PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	19.07.2021
3. Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Ranchi
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U85100JH2021PTC016823
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office : F No. D 314 Block (A) Lake View Mansion, Tunki Tola Kokar, Ranchi, Jharkhand, Pin-834001, India. (as per MCA's Records).
6. Insolvency Commencement Date in respect of Corporate Debtor	21.04.2026 (Order received from NCLT Registry by Email dated 22.04.2026 at 11.22 p.m.)
7. Estimated Date of Closure of Insolvency Resolution Process	18.10.2026 (180th day from the Insolvency Commencement Date i.e. 21.04.2026)
8. Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Ashok Kumar Agarwal Registration No. : IBB/IPA-002/IP-N00626/2018-2019/11898 AFA Valid upto : 30.06.2027
9. Address and E-mail of the Interim Resolution Professional, as Registered with the Board	Residential Address : Ashwini-D/4, Neelachal Abasan Co-operative Society Limited, 98 Rajdanga Gold Park, Kasba, E.K.T., Kolkata, West Bengal, Pin - 700107, Email : ashok.agarwal@singhipsolutions.com
10. Address and E-mail to be used for Correspondence with the Interim Resolution Professional	Correspondence Address : C/o. Singhi IP Solutions Private Limited, Raja Chambers, 1st Floor, 4 Kiran Shankar Roy Road, Kolkata - 700001. Email : cirp.divinehospital@gmail.com Mobile No. : 9831060452
11. Last date for Submission of Claims	06.05.2026
12. Classes of Creditors, if any, under Clause (b) of Sub-Section (6A) of Section 21, ascertained by the Interim Resolution Professional	No Classes identified as yet
13. Names of Insolvency Professionals identified to act as Authorized Representative of Creditors in a Class (Three Names for each Class)	Not identified as yet
14. (a) Relevant Forms and (b) Details of Authorized Representatives are available at	Web link: https://ibbi.gov.in/home/downloads Not identified as yet

Notice is hereby given that the National Company Law Tribunal has ordered the Commencement of a Corporate Insolvency Resolution Process of Divine Super Speciality Hospital Private Limited on 21.04.2026.

The Creditors of Divine Super Speciality Hospital Private Limited are hereby called upon to submit their Claims with Proof on or before **06.05.2026** to the Interim Resolution Professional at the Address mentioned against Entry No. 10.

The Financial Creditors shall submit their Claims with Proof by electronic means only. All other Creditors may submit the Claims with Proof in person, by post or by electronic means.

Submission of false or misleading Proofs of Claim shall attract Penalties.

Sd/-
Ashok Kumar Agarwal
Date : 23.04.2026 IRP appointed for CIRP of Divine Super Speciality Hospital Private Limited
Place : Kolkata Registration No. : IBB/IPA-002/IP-N00626/2018-2019/11898



२

जिंदगी की एकता से प्रकृत रह सकते हैं। आज मजदूरों के ही प्रबंधन ने गई वेतन कटौती या मजदूरी भुगतान लाई गई। साथ ही ताशख तक नियमित

वेतन भुगतान का आश्वासन दिया गया। मजदूरों की प्रमुख मांग के अनुसार अब प्रति पीस दर के बजाय झारखंड सरकार द्वारा निर्धारित न्यूनतम मासिक मजदूरी के आधार पर वेतन देने का निर्णय लिया गया। इसके अलावा मजदूरों के साथ गाली-गलीज और अपमानजनक भाषा का उपयोग करने वाले एक अधिकारी को

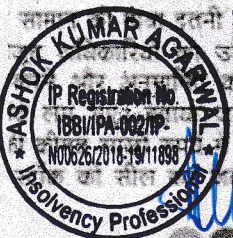
प्रबंधन ने सेवा से निष्कासित कर दिया। आंदोलन को समर्थन देने पहुंचे नेताओं में महासचिव मारशल महतो, रांची महानगर अध्यक्ष सजय महतो, दिगंत महतो, महिला मोर्चा उपाध्यक्ष शिल्पा महतो, युवा मोर्चा के राजू महतो, रामगढ़ के सतोष महतो और आजसू नेता बचसू महतो सहित अन्य लोगों के नाम शामिल थे।

क्रे संयुक्त कैंप में स्तार पर हुई चर्चा

ज की ओर से गेल इंडिया लिमिटेड के सहयोग था गया। इस अवसर पर गेल के अधिकारियों के 1 के विस्तार पर विस्तृत चर्चा की गई। इस दौरान ३ जताई। यह भी सहमत बनी कि प्रत्येक 1520 एवोजित की जाएंगी, जिससे कार्यों में तेजी लाई की ओर से उपलब्ध कराई जाने वाली प्रायोरिटी शैल किए जाएंगे। उन्होंने बताया कि कंपनी का मा 20 स्थानों पर कार्य प्रगति पर है और आगामी अधिकारियों ने यह भी बताया कि कई क्षेत्रों में ने में विलंब हो रहा है। कुछ स्थानों पर स्थानीय नि बनारस और भुवनेश्वर की तर्ज पर रांची में भी। अधिकारियों ने यह भी बताया कि रिवर को के उपयोजकताओं का रजिस्ट्रेशन किया जाएगा। एन्ता को लाभ मिल रहा है। पोपनजी कॉर्पोरेशन जा सकता है। वहाँ मौके पर सेंबर के उपाध्यक्ष कई लोगों ने कार्य पहले ही आवेदन किया है, होने का कारण अल्प उपलब्ध कराया जाए, ताकि नव रहित अग्रवाल ने कहा कि संबंधित विभागों

देश पर छापेमारी में टिक सामग्री बरामद

ट. पाउडर, सीम और अन्य सौंदर्य प्रसाधन किए गए। आरंभिक जांच में यह सामने है कि ये उत्पाद अधिकृत चीनलों के जरिए रिक्त नेशनल सीमा के रास्ते अर्द्ध तरीके से में लाए जा रहे थे। इसके बाद इन्हें स्थानीय में असली ब्रांड के नाम पर खपटाया जा रहा अधिकारियों का मानना है कि यह न केवल के जानुनों का उत्सव है, बल्कि राष्ट्रे के स्वास्थ्य के साथ भी गंभीर टट हो सकता है। क्योंकि इन उत्पादों की 11 और मानक स्तरिक है। छापेमारी के दौरान सामने आने वाली वस्तुओं में अधिक थी कि मौके पर उपलब्ध सामग्री उन्की गिनती, सूची में उपलब्ध सामग्री को मिला लय करने में सहायता प्रदान किया गया है कि जब तक कि सामग्री को सुरक्षित नहीं कर लिया है।



फॉर्म ए सार्वजनिक घोशणा (भारतीय दिवाला और दिवालियापन बोर्ड के विनियमन 6 के तहत (दिवाला संकल्प कॉर्पोरेट व्यक्तियों के लिए प्रक्रिया) विनियम 2016) डिवाइन सुपर स्पेशलिटी हॉस्पिटल प्राइवेट लिमिटेड के क्रेडिटर्स के ध्यानार्थ सूचना	
प्रासंगिक विवरण	
1. कॉर्पोरेट देनदार का नाम	दिव्य सुपर स्पेशलिटी अस्पताल प्राइवेट लिमिटेड
2. कॉर्पोरेट देनदार के निगमन की तिथि	19.07.2021
3. प्राधिकरण जिससे पहले कॉर्पोरेट देनदार है निर्गमित / पंजीकृत	रजिस्ट्रार ऑफ कंपनीज, रांची
4. कॉर्पोरेट पहचान नहीं। / सीमित देयता पहचान स. कॉर्पोरेट देनदार का	५,85100 जेस 2021 पीटीसी 016823
5. पंजीकृत कार्यालय का पता और कॉर्पोरेट ऋणी का प्रधान कार्यालय (यदि कोई हो)	पंजीकृत कार्यालय: एफ नं। डी 314 ब्लॉक (ए) लेक व्यू हवेली, टुंकी टोला कॉंकर, रांची, झारखंड, पिन-834001, भारत। (एमसीए के रिकॉर्ड के अनुसार)।
6. सम्मान में दिवाला प्रारंभ तिथि कॉर्पोरेट देनदार का	21.04.2026 (भारतीय दिवाली संवत् 2021 से प्राप्त आदेश ईमेल दिनांक 22.04.2026 को 11.22 बजे)
7. दिवाला बंद करने की अनुमानित तिथि संकल्प प्रक्रिया	18.10.2026 (दिवाला से 180 वां दिन प्रारंभ तिथि अर्थात् 21.04.2026)
8. नाम और पंजीकरण संख्या अंतरिम के रूप में दिवाला पेशेवर अभिनय संकल्प पेशेवर	अशाक कुमार अग्रवाल रजिस्ट्रेशन नं.: आईबीबीआई / आईपीए-002 / आईपी-एन 00626 /2018-2019/11898 एफएफ तक मान्य: 30.06.2027
9. अंतरिम संकल्प का पता और ई-मेल पेशेवर, बोर्ड के साथ पंजीकृत के रूप में	आवासीय पता: अशोक-डी / 4, नीलाचल अबासन को-ऑपरेटिव सोसायटी लिमिटेड, 98 राजडंगा गोल्ड पार्क, कसबा ई. के. टी, कोलकाता, पश्चिम बंगाल, पिन - 700107, ईमेल : ashok.agarwal@singhaisolutions.com।
10. ई-मेल और पते का उपयोग करें अंतरिम के साथ पत्राचार संकल्प पेशेवर	पत्राचार का पता : सी / ओ सिंगी आईपी सोल्यूशंस प्राइवेट लिमिटेड, राजा चम्बरस, 1स्ट फ्लोर, 4 क्रिशन शंकर रॉय रोड, कोलकाता-700001, ईमेल : crp.divinehospital@gmail.com मोबाइल नं.: 9831060452
11. दावा प्रस्तुत करने की अंतिम तिथि	06.05.2026
12. डंड के तहत लेनदारों के वर्ग, यदि कोई हो (बी) धारा 6 के उप-अनुभाग (21 ए) का, अंतरिम संकल्प द्वारा पता लगाया गया पेशेवर	अभी तक किसी भी वर्ग की पहचान नहीं की गई है
13. दिवाला पेशेवरों के नाम अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाना गया एक वर्ग में लेनदारों की (के लिए तीन नाम प्रत्येक वर्ग)	अभी तक पहचान नहीं
14. (ए) प्रासंगिक रूप और (बी) अधिकृत प्रतिनिधियों का विवरण पर उपलब्ध है।	वेब लिंक: https://ibbi.gov.in/home/downloads अभी तक पहचान नहीं

नोटिस एतद्वारा दिया गया है कि नेशनल कंपनी लॉ ट्रिब्यूनल ने आदेश दिया है डिवाइन सुपर स्पेशलिटी हॉस्पिटल प्राइवेट लिमिटेड के सीआईआरपी के लिए आईआईपी संयुक्त रजिस्ट्रेशन स्थान: कोलकाता नं.: आईबीबीआई / आईपीए-002 / आईपी-एन 00626/2018-2019 / 11898

दिव्य सुपर स्पेशलिटी हॉस्पिटल प्राइवेट लिमिटेड के लेनदारों को इसके द्वारा बुलाया जाता है प्रदर्शन के साथ 06.05.2026को। उससे पहले अंतरिम संकल्प पेशेवर को अपने दावे प्रस्तुत कर प्रवेश संख्या 10 के खिलाफ उल्लिखित पता।

चितीय लेनदार केवल इलेक्ट्रॉनिक माध्यम से प्रमाण के साथ अपने दावे प्रस्तुत करेंगे। अन्य सभी लेनदार इलेक्ट्रॉनिक माध्यम से पोस्टर द्वारा प्रुफिन व्यक्ति के साथ दावे प्रस्तुत कर सकते हैं। दावे के गलत या धामक प्रमाण प्रस्तुत करने पर डंड लगेगा।

एशोक कुमार अग्रवाल
दिनांक: 23.04.2026 दिव्य सुपर स्पेशलिटी हॉस्पिटल प्राइवेट लिमिटेड के सीआईआरपी के लिए आईआईपी संयुक्त रजिस्ट्रेशन स्थान: कोलकाता नं.: आईबीबीआई / आईपीए-002 / आईपी-एन 00626/2018-2019 / 11898